

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1180(KB)2020
IA(I.B.C)/1056(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KAUSHIK GLOBAL LOGISTICS
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] for the Liquidator

Mr. S. Ghosh, Liquidator

Ms. M. Pandey, PCS

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1056(KB)2024**
 - a. This is an application for placing on record the revised assets memorandum along with list of dates.
 - b. The said report of revised assets memorandum is at page 22 onwards and this application is supported by an affidavit at page 11(b) dated 14.05.2024.
 - c. The report of revised assets memorandum is taken on record and accordingly this **IA(I.B.C)/1056(KB)2024 is allowed and disposed of accordingly.**
3. List this matter on **24.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**